

ganisations are also giving valuable support in spreading awareness about importance of immunisation and for promoting its acceptance.

Irrigation Schemes Pending with Union Government

4373. SHRI THAN SING JATAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Gambhir Banganga Link Irrigation Scheme, Todana Irrigation Scheme, Lower Parvati Irrigation Scheme and Dhaulpur Lift Irrigation Scheme are pending with Union Government; and

(b) if so, the time by which approval is likely to be accorded to these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Gambhir Banganga Link Irrigation Scheme, Todana Irrigation Scheme and Dhaulpur Lift Irrigation Scheme have not been received at the Centre. The Lower Parvati Irrigation Scheme received in June 1985 was examined and returned to the State Government in December, 1987 as it was found techno-economically not viable.

(b) Does not arise.

TB Project with Japanese Aid

4374. SHRI GOPI NATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether Government have a proposal to launch a TB project in the country with Japanese aid;

(b) if so, the details thereof and in which State that project would be launched; and

(c) the total amount of Japanese aid expected for the project?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No, Sir.

(b) and (c). Does not arise.

Textile Mills Closed in Coimbatore

4375. SHRI C.K. KUPPUSWAMY: Will the Minister TEXTILES be pleased to state:

(a) whether Government are aware that in Coimbatore, twenty textile mills had been closed down as a result of which 30,000 workers had been thrown out of jobs; and

(b) if so, the steps taken to reopen the mills and to rehabilitate the workers?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Only 9 cotton/man-made textile mills employing 5618 workers were lying closed in Coimbatore as on 28.2.90.

(b) Re-opening of the closed textile mills depends on their viability being established before the Nodal Agency/ Board for Industrial & Financial Reconstruction. Out of the 4 closed mills examined by the Nodal Agency only one was found viable and even this is before the BIFR. Cases of two out of the remaining 5 mills are also before the BIFR and Official Liquidator has been appointed in another case. The State Government has been advised to take steps for the rehabilitation of the affected workers.

Review of Sugar Licencing Policy

4376. SHRI VASANT SATHE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: